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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/ BB/ 17	-	For filing objections	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHINAV. S ADVOCATE LAWYERS INC Ph: 900815094	RESPONDENT	
2.	SHANU JAIN. 7767091816.	PETITIONER	

**ORDER**

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present, who has filed objections. For hearing list it on 15/03/2018.

  
**Member (T)**

  
**Member (J)**